

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA) NO.15/Pb/2017
RT No.119/Chd/Hry/2017**

In the matter of:

Section 230 - 232 of the Companies Act, 2013

AND

In the matter of:

Surya Global Steel Tube Ltd.

...Transferor Company

WITH

Surya Roshni Limited

...Transferee Company

Present: Mr.Atul V. Sood, Advocate for the applicant-company.

This petition has been received by transfer from the Hon'ble Punjab and
Haryana High Court, Chandigarh. List the matter for hearing on 11.05.2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

Sd/-

(Deepa Krishan)
Member(Technical)

April 06, 2017
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